

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
RAJYA SABHA  
UNSTARRED QUESTION NO.523  
TO BE ANSWERED ON 12.12.2022**

**Update on Fuel Supply Agreement**

**523 Shri P. Wilson:**

**Will the Minister of Coal be pleased to state:**

- (a) whether Government has responded to the query raised by the Hon'ble Chief Minister, Tamil Nadu dated 22.04.2022 for ensuring the supply of 72000 MT coal per day as per the FSA (Fuel Supply Agreement);
- (b) the details of steps taken by Government to ensure smooth supply of coal for the electricity purpose across the country including in the State of Tamil Nadu; and
- (c) the amount of coal supplied to each State from 2020 to 2022, if not, the reasons therefor?

**ANSWER  
MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES  
(SHRI PRALHAD JOSHI)**

**(a):** Ministry of Coal has received reference dated 22.4.2022 of Hon'ble Chief Minister, Tamil Nadu vide PMO ID No. 5489241/2022-IR dated 25.5.2022 regarding supply of 72000 MT per day as per the FSA, for necessary action. Similar references were also received vide PMO ID No. 5479681(3)/2022-IR dated 20.4.2022 and Ministry of Home Affairs' OM No. IV/11034/20/2022-CSR-1 dated 07.06.2022 regarding increase of coal realization, rakes and coal tolling. Hon'ble Chief Minister, Tamil Nadu has been apprised of the supply position vide D.O. No. 23025/38/2018-CPD Part (1) dated 12.09.2022.

**(b):** To address the issues of coal supplies to power sector, an Inter-Ministerial Sub Group comprising of representatives from Ministries of Power, Ministry of Coal, Ministry of Railways, Central Electricity Authority (CEA), Coal India Limited (CIL) and Singareni Collieries Company Limited (SCCL) meet regularly to take various operational decisions to enhance supply of coal to thermal power plants as well as for meeting any contingent situations relating to Power Sector including to alleviate critical coal stock position in power plants. In addition to this, an Inter-Ministerial Committee (IMC) has been constituted comprising of Chairman, Railway Board, Secretary, Ministry of Coal, Secretary, Ministry of Environment, Forest and Climate Change and Secretary, Ministry of Power to monitor augmentation of coal supply and power generation capacity. Secretary, Ministry of New and Renewable Energy and Chairperson, CEA are co-opted as Special Invitees as and when required

by the IMC. Coal dispatch from the captive coal blocks is also being monitored regularly.

**(c):** The details of coal supplied from CIL and SCCL to Power Sector (State-wise) from 2020-21 to 2022-23 (upto November) are as below:

Figure in Million Tonne (MT)

<b>Name of State</b>	<b>Coal Company</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23*</b>
ANDHRA PRADESH	CIL	15.64	25.26	22.61
	SCCL	5.41	6.87	3.89
ASSAM	CIL	0.86	1.21	1.59
BIHAR	CIL	22.71	27.82	19.36
CHHATISGARH	CIL	71.89	79.32	49.93
	SCCL	0.63	0.63	0.01
GUJARAT	CIL	8.40	19.81	10.62
HARYANA	CIL	7.51	14.50	13.11
	SCCL	0.00	0.00	0.07
JHARKHAND	CIL	16.32	20.57	11.41
	SCCL	0.00	0.03	0.05
KARNATAKA	CIL	1.45	3.15	3.70
	SCCL	6.11	9.88	5.98
MADHYA PRADESH	CIL	53.80	65.31	37.91
	SCCL	0.00	0.06	0.00
MAHARASHTRA	CIL	53.37	68.07	55.17
	SCCL	4.57	3.64	2.99
ODISHA	CIL	46.01	40.40	19.21
	SCCL	0.01	0.17	0.00
PUNJAB	CIL	10.23	14.54	13.60
RAJASTHAN	CIL	9.25	13.65	15.49
TAMIL NADU	CIL	16.32	22.39	16.48
	SCCL	0.61	3.13	0.89
TELANGANA	CIL	0.00	0.09	0.04
	SCCL	23.55	28.96	19.67
UTTAR PRADESH	CIL	73.23	80.77	66.03
	SCCL	0.00	0.13	0.08
WEST BENGAL	CIL	37.98	43.73	24.31
	SCCL	0.00	0.01	0.01

\*Provisional.

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